

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12208/2012

(From the judgement and order dated 17/02/2012 in CWP No.61/2012 of The HIGH COURT OF DELHI AT N. DELHI)

G.JAYALAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With office report )

Date: 02/05/2013 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s) Mr. Sanjai Kumar Pathak,Adv.

For Respondent(s) Mr. Rajeev Sharma,Adv.

Mr. M.C. Dhingra ,Adv

Mr. D.S. Mahra ,Adv

Mr. Rajesh Srivastava ,Adv

UPON being mentioned the Court made the following  
O R D E R

List before the first Vacation Court.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master